

At present, due to resource crunch the 'Model Station' scheme has been discontinued and no further stations are being taken up as Model Stations. Now the emphasis is to provide amenities at all stations in a phased manner on the basis of volume of traffic handled subject to availability of funds and comparative needs of various stations.

[English]

Promotion of Fisheries

*395. SHRI PROBIN DEKA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the schemes approved during 1992-93 to promote fisheries in Assam;

(b) the assistance provided by the Union Government therefor schemewise; and

(c) the progress made so far, scheme-wise?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) and (b) Central assistance under the ongoing schemes provided to Assam during 1992-93 is as follows:—

Scheme	Amount (Rs. in lakhs)
(i) Development of Fresh water Aquaculture . . .	12.00
(ii) Welfare Scheme for fishermen	6.08
(iii) Inland fisheries Statistics . . .	2.27

(c) The scheme-wise progress made so far under the above mentioned schemes is given below:—

- (i) One thousand eight hundred and six hectares of tanks and ponds have been developed;
- (ii) Construction of 177 houses has been completed.
- (iii) Resource assessment of Ox-bow lakes (Beels) has been completed in three districts. In another three districts, sampling and selection of key villages and adjoining villages for resource assessment of ponds and tanks has also been completed.

Pollution by SSI

*396. SHRI SARAT CHANDRA PAT-TANAYAK:

SHRI DWARAKA NATH DAS:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have recently issued directions to the State Pollution Control Boards/Pollution Control Committees regarding grant of consent for establishing small scale industries in other than 17 identified categories;

(b) if so, the details thereof;

(c) whether a mere receipt of consent application is considered valid for granting consent provided they do not belong to the 17 identified categories; and

(d) if so, the steps taken by the Government to control pollution from thousands of small scale industries like dyeing units, rubber and PVC industries and electroplating units which do not come under the 17 identified categories?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d) The directions issued have only simplified the procedure for the small scale units (other than the 17 categories of highly polluting industries) to obtain consent. All such industries still have to conform to all the existing requirements, of pollution control and the directions issued also specify that the concerned State Pollution Control Boards may conduct random checks or call for information from any small scale unit and make a formal consent order, prescribing conditions etc. as required.

Skins and Bones of Tigers

*397. SHRI PARASRAM BHARD-WAJ:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether skins and bones of tigers are being smuggled out of the country because of their great demand in foreign countries;